

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

O.A. No. 781/95

New Delhi this the 31st Day of August, 1999

HON'BLE MR. JUSTICE V.RAJAGOPALA REDDY, VICE CHAIRMAN  
HON'BLE MRS. SHANTA SHAstry, MEMBER(A)

Jagvir Singh,  
S/o of Shri Kripal Singh  
Gangman/Rest giver Gatekeeper on Gates No. 35,  
37 and 39 under Permanent Way Inspector,  
Bulandshahr  
R/o Village Sadikpur Post Hapur,  
Distt. Ghaziabad. .... Applicant

(By Advocate: None present)

Versus

1. Union of India,  
through General Manager,  
Northern Railway,  
Headquarter Office,  
Baroda House,  
New Delhi.
2. Divisional Railway Manager,  
Northern Railway,  
Moradabad.
3. Assistant Engineer,  
Northern Railway,  
Hapur Junction,  
Distt. Ghaziabad .... Respondents

(By Advocate: Shri R.L.Dhawan)

O R D E R(Oral)

By Reddy, J

None appears for the applicant. Heard the learned  
counsel for the respondents.

This is a matter of 1995 and under the C.A.T.  
(Procedure) Rules, the Tribunal is empowered to dispose of  
the OA on merits. In the absence of the counsel for the  
applicant, we take up this matter for disposal on merits.

The applicant was a Gangman in the Railways. The  
grievance of the applicant is that he though he was working  
at Gate No.35C for few days and that he had been representing

(A.P)

that he should be posted as Gatekeeper at Gate No.35C on the return of one Shri Raja Ram, the respondents had posted Shri Janam Prakash. It is the case of the applicant that the applicant is entitled for posting at Gate No.35C. This is the only grievance made in this OA.

In the counter affidavit it is stated that Shri Janam Prakash had applied for the post of Gate Keeper at Gate No.35C on 20.6.1994 and his name had been registered in the priority register and since the vacancy arose at the time of retirement of the regular Gatekeeper, the said Shri Janam Prakash was posted at Gate No.35C. It is the stand of the respondents that the applicant had not applied for his posting at Gate No.35C.

We do not find any substance in the grievance of the applicant. The applicant has no right to be posted on a particular Gate. He was earlier working as a Gangman and he continued to work as a Gangman. A Gangman when posted as a Gangman, it is his duty to go and join as such at his place of posting. As it is stated that Shri Janam Prakash had registered his name earlier than the applicant in the priority register for posting at Gate No.35C, the said Shri Janam Prakash has been posted. Hence we do not find any substance in the grievance of the applicant.

The OA therefore fails and is accordingly dismissed.  
No costs.

*Shanta Shastray*

(Smt. Shanta Shastray)  
Member (A)

'dbc'

*V. Rajagopala Reddy*

(V. Rajagopala Reddy)  
Vice-Chairman (J)